

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

O.A. NO. 545/2019

In the matter of:

Rohit Yadav President, Resident Welfare Association

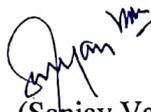
RWA Madipur Village (Regd.) ...Applicant

Versus

Govt. of NCT of Delhi & Others ...Respondents

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Filed by:


(Sanjay Vatts)
Environmental Engineer
(Delhi Pollution Control Committee)
Respondent

New Delhi:
Dated: 26.09.2019

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PRINCIPAL BENCH, NEW DELHI**

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Rohit Yadav President, Resident Welfare

Association RWA Madipur Village(R) ...Applicant

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**2rd ADDITIONAL STATUS REPORT ON BEHALF OF DELHI
POLLUTON CONTROL COMMITTEE.**

1. That Delhi Pollution Control Committee has filed its action taken report in above referred matter on 30.08.2019 and 12.09.2019 via email which are available on the records of this Hon'ble Tribunal.
2. That, a team comprising of officials of DPCC and Irrigation & Flood Control Department carried out inspection of the site located behind Paschim Puri Shamshan Ghat along bank of Najafgarh Drain on 25.09.2019.

During the inspection, it was observed that, illegal encroachment on the land belonging to Irrigation & Flood Control Department has been removed and the land has been reclaimed by Irrigation and Flood Control Department. Repair of the portions of damaged boundary wall was under construction for ensuring that the land is not encroached again. Scattered plastic and other waste from the site has been sent to Delhi MSW Solutions Limited at Bawana.

Copy of the inspection report dated 25.09.2019 alongwith photograph taken during inspection are collectively enclosed herewith as **Annexure C-1 (Colly)**.

3. The present status report may kindly be taken on record and as encroachment has been removed as well as waste lying on site has been removed, so matter may kindly be disposed off.

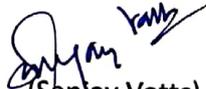


(Sanjay Vatts)
Environmental Engineer
(Delhi Pollution Control Committee)

Inspection Report in respect of OA No. 545/2019 Titled Rohit Yadav President Welfare association RWA Madipur Village (Regd.) Vs Govt. of NCT of Delhi before Hon'ble NGT

A team comprising of officials of DPCC and Irrigation & Flood Control Department carried out inspection of the site located behind Paschim Puri Shamshan Ghat along bank of Najafgarh Drain on 25.09.2019. During the previous inspections it was observed that the land belonging to Irrigation & Flood Control Department was encroached by rag pickers and subsequently Direction u/s 5 of Environment (Protection) Act, 1986 read with Solid Waste Management Rules, 2016 were issued to the Chief Engineer, Irrigation & Flood Control Department and to Dy. Commissioner, NDMC on 30.08.2019 and 04.09.2019 respectively.

During the inspection, it was observed that illegal encroachment on the land belonging to Irrigation & Flood Control Department has been removed and the land has been reclaimed by Irrigation and Flood Control Department. Repair of the portions of damaged boundary wall was under construction by Irrigation & Flood Control Department for ensuring that the land is not encroached again. North DMC and Irrigation & Flood Control Department have sent the scattered plastic and other waste from the site to Delhi MSW Solutions Limited at Bawana.


(Sanjay Vatts)
Environmental Engineer
DPCC


(Sunil Kumar Goyal)
Asst. Environmental Engineer
DPCC


(Kaushal Kumar)
Asst. Engineer
IF&CD



PHOTOGRAPH TAKEN ON 25-09-2019